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## RAJYA SABHA

Wednesday, the 9th August, 1972/the 18th Srayana, 1894 (Saka).

The House met at eleven of the clock, Mr. Chavan in the Chair.

## ORAL ANSWERS TO QUESTIONS

FISH FAMINE IN WESTERN COAST

\*209. SHRI S. G. SARDESAI: SHRI YOGENDRA SHARMA: SHRI SITARAM KESRI:†

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether fish famine has set in all along the West Coast right from Versaval to Cochin:
- (b) whether the fishing industry in the West Coast is facing a Crisis due to poor catch in the current year;
- (c) whether hundreds of fishermen operating small crafts are likely to be ruined as a result of the crisis;
- (d) where the entry of big business houses to the fishing industry with trawlers has also added to the misery of the fishermen; and
- (e) if so, what steps Government propose to take to solve the developing crisis in the fishing industry on the West Coast?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (e) A statement is laid on the Table of the Sabha.

(a) to (c) There has been no serious decline in fish catches in the current year on the West Coast. The quantum of fish production from January to June, 1972 was about 13 per cent less than that of the corresponding period of 1971 but was higher by the same percentage than the production in the corresponding period of 1970. There has been an increase in the catches of shrimp which is commercially the most valuable variety. There has been

†The question was actually asked on the floor of the House by Shri Sitaram Kesri. a marked rise in the export of shrimp. There is accordingly no basis for the view that there is a crisis in the fishing industry on the West Coast.

(d) and (e) The annual production of marine fish in the country is over one million tonnes, of which about 75 per cent is from the West Coast. About 80 per cent of the fish is landed by indigenous non-powered craft, and the mainder by mechanised boats, most which have been allotted by State Governments under subsidy-cum-loan schemes to groups of fishermen and fishermen's co-During the last three years operatives. only six deep sea fishing vessels have been introduced in the private sector for commercial fishing. Of these only are based on the West Coast. The annual production potential of these deep fishing vessels is roughly about 500 tonnes per vessel. Only one of the three firms which have imported trawlers falls in the category of dominant undertakings or larger industrial houses. There is therefore no basis for the view that the entry of big business houses with trawlers into the fishing industry has had any significant impact on the situation. It is necessary to increase production and to tap resources which are not within the range of existing vessels. As more mechanised boats and deep sea fishing vessels are proposed to be introduced, Government are already examining the question of demarcating fishing zones in such a manner as to avoid conflict of interests between indigenous craft, mechanised boats and deep sea fishing vessels.

श्री मीता राम केंसरो : अध्यक्षजी खाद्य मंत्री द्वारा उपस्थित वक्तव्य को मैंने पढ़ा श्रौर श्रापने इस बात से इन्कार किया कि मछली के उत्पादन या पकड़ में तो कमी नहीं हुई है बिल्क जनवरी से जून 1972 की अर्वाध में मछली का उत्पादन सन् की इसी श्रवधि के उत्पादन की तुलना में 13 प्रतिशत कम था। मेरे प्रश्न पूछने का मनलव यह था कि इमका उत्पादन शक्तूबर, नवम्बर श्रौर दिमम्बर के महीने में 50 प्रतिशत कम हुग्ना जिसकी वजह से जो मछुए है उनकी श्रामदनी घट गई है श्रौर उन्हें श्राधिक हानि हुई है।

प्राप्ते प्रपते वक्तव्य में यह भी कहा कि इस ममय जो मछली पकड़ने के क्षेत्र हैं उन क्षेत्रों के निर्धारण के प्रश्न पर विचार किया जा रहा है। पहली बात मै यह जानना चाहता ह कि इस ममय मछुत्रों की जो स्नाधिक स्थित फैमिन के कारए। श्रौर पकड के कारण खराब हुई ग्रौर जो उन्हे घाटा हुन्ना है-जनकी म्नामदनी 300 ह० माहवार से घटकर 100 रु० माहवार रह गई है, इस चीज पर आपकी नजर पड़ी है या नहीं? अगर इस चीज पर श्रापकी नजर पड़ी है, तो इसके लिए सरकार ने ऐसे मछुत्रों के लिए कोई योजना बनाई है जिनकी ग्रामदनी फैमिन ग्रीर कम पकड की

वजह से कम हो गई है? अगर प्रापने इस तरह

नी कोई योजना बनाई है, तो वह सौनसी योजना

है जिसके द्वारा उनको आधिक मदद मिल सके।

Oral Answers

SHRI ANNASAHEB SHINDE: Sir, I am glad the hon. Member is taking interesi in fishries also. Hon. Members would appreciate that as far fish landings are concerned, there are periodical cycles. This is a phenomenon not peculiar to India only. All over the world, peculiar cycles do occur. But even then we find that from 1961 onwards, during the last one decade, our marine landings have been progressively increasing. It about 6 to 7 lakh tonnes, and now was have crossed 11 or 12 lakh tonnes. compared to 1970, the catch in the first six months of 1972 is much higher. fact, last year during the first six months we exported fish worth Rs. 15 crores roughly. Now during the same period we have exported fish worth about Rs. 25 crores. So the exports also are increasing. But the point is, if we take the State-wise figures, for instance in Kerala there is a set-back. As against 2.14 lakh tonnes last year, the landings have been 1.42 lakh tonnes and this has affected that area obviously. To that extent Mr. Kesri's point is correct. But as far as Maharashtra and Mysore are concerned there has been an increase in the landing.

श्री सोता राम के सरी अध्यक्ष जो, मत्री महोदय ने मेरे इस प्रश्न के उत्तर मे यह भी कहा कि बडे बड़े व्यापारी इस क्षेत्र में काम कर रहे है जिसकी

वजह से जो छोटे मछए हैं उन्हें हानि हो रही है। उन्हें इस बारे में शायद विश्वास न हो, लेकिन जहा तक मेरी जानकारी है, इस प्रश्न के सम्बन्ध में, मै यह कह सकता ह कि पश्चिमी तट पर पांच छ हजार मील का जो इलाका मछली पकड़ने का है, जैसे बेरावल में, ऐसे समद्री तट पर बडे बडे व्यापारी अपने ट्रोलर और एयर कडीशनर लेकर पहुच जाते हैं ग्रौर वहा पर मछलियो को पकड़ते है। जितनी जगह उनके पास होती है उतनी वे मछली रख लेते है ग्रौर वाकी को छोड देते हैं। इसका नतीजा यह होता है कि जब छोटे मछुए मछली पकडने जाते है, तो मछली पहले ही डर की वजह से उस स्थान से दूर भाग जाती है सौर उनके हाथ कुछ भी नहीं भ्राती जिसकी वजह से उन्हे म्रार्थिक हानि उठानी पड़ती है।

to Questions

वह जो इलाका है, क्षेत्र है जहा छोटे मछए मछली मारते है...

श्री सभापति: ग्राप प्रश्न करिए।

श्रो सीताराम केंसरी उसकी भामका बतादं, मैने सोचा कि सदन को भी खबर हो। वह जो इलाका है, क्षेत्र है जहा बड़े व्यापारी लोग मछली मारते हे और मछली छोड देते है अधिक हो जाने की वजह से तो मछली भाग जाती है। तो मै मन्नी महोदय से यह जानना चाहता हू कि क्या छोटे मछ्य्रो के लिए मछली मारने की जो सीमा है उससे बड़े व्यापारी जो मछली मारने है उनको तकरीबन 40-50 फेथम, 100-150 समुद्र में नीचे मछली पकडने का म्रादेश दिया जायगा जिससे छोटे मछग्रो को सरफेस पर, नजदीक मे मछली मारने का भ्रवसर रहे भ्रौर वे लाभान्वित हो सके।

SHRI ANNASAHEB SHINDE: have already circulated to the State Governments and we have asked for their view to what extent reservation can be made for smaller fishermen. We do not want this sort of a conflict to come about. Then, secondly we are consulting also the Law Ministry to define what the legal aspects of it are. But I would like to clarify the position because recently I find a spate of questions being asked on this as if there is a very big conflict. I would like to dispel any wrong impression

the honourable Members First of all, we have not touched the fringe of the problem as far as deep sea fishing as concerned. According to the estimates of experts 10 million tons of fish are available in the deep seas round about India. But we are not catching even 10 per cent of the deep fishing In fact our fleet needs to be expanded in a much bigger But unfortunately in deep waters small parties are not prepared to invest. First of all, even while encouraging our parties to go in for deep sea fishing, we would like them not to encroach upon the areas, particularly those which have been referred to by the honourable Member, where smaller fishermen are fishing. As far as deep waters are concerned, I think this needs to be encouraged. In all countries, whether it is Japan or Western countries or other countries, this is done. We find these are complementary big trawlers and small boatmen with their complementary activity. In our country when we have to find new avenues for employment of fishermen etc., we have to develop our deep sea fishing and I hope the House will appreciate that we need not unnecessarily make an issue in regard to these matters. The Government of India would see that a conflict does not develop and as far as the small fishermen's interests are concerned, we will take all necessary steps,

SHRI SASANKASEKHAR SANYAL: Since it is the Government's case that the big fishermen, the big trawlers, are holding monopoly over the deep sea fishing, is it possible for the Government to organise cooperatives of small fisheries and encourage them to go into the deep sea And for that purpose, will the Government give subsidies to them out of the foreign exchange earned by the Government?

SHRI ANNASAHEB SHINDE: Actually the Government of India's policy is to encourage cooperatives. In fact, in a number of areas our cooperatives are operatives the subsidy is available.

instance, we are giving excise rebate on diesel for mechanised boats operated by these cooperatives and fishermen. policy is that. The point is if we have to go much beyond that, if the cooperatives of fishermen are prepared to come forward, we would very much welcome them. But as the honourable Member has said, at the moment big trawlers, for instance, on the western coast, catch about 1000 tons of fish from deep waters out of 1 million tons. So really the conflict is not there. Therefore, on that account there should not be any doubt.

SHRI N. JOSEPH: In view of the fact that the fishermen living on fish industry on the sea coast between Madras Visakhapatnam are suffering for want of modern facilities, has the Government got any plan to supply them with loans on a long-term basis and thus encourage fishing and also solve their problem?

MR. CHAIRMAN: The question about Madras sea coast does not arise.

SHRI PRANAB KUMAR MUKHER-JEE: Sir, the honourable Minister has already stated that out of the ten million, production capacity of marine fishing is only one million and 25 per cent is obtained from the east and 75 per cent of it is obtained from the western coast. In view of that, may I know from honourable Minister whether the Government has any comprehensive scheme to explore the possibilities of augmenting the production from the other coastal areas also and, if so, what is that scheme?

SHRI ANNASAHEB SHINDE: Sir, the honourable Member is right. As I said in the second part of my reply, at the moment, because of the nature of the continental shelf on the western coastit gradually goes down-fishing is easier as it is shallow and on the eastern coast, the continental shelf goes all of a sudden and, therefore, fishing is difficult. But, Sir, the Government is very much seized of the problem and we are trying, in co-And even for existing co- operation with the State Governments, For to encourage development of fisheries on

eastern coast would also come up in the vears to come

MR CHAIRMAN Last question Nobody? All right Next question

NATIONAL HOUSING POLICY

\*210 SHRI BALACHANDRA MENON: SHRI S G SARDESAI SHRI N K KRISHNAN SHRI M K MOHTA 7 SHRI SHYAMLAL GUPTA SHRI SANAT KUMAR RAHA. SHRIMATI SITA DEVI DR K MATHEW KURIAN. SHRI VENIGALLA SATYANA-RAYANA

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Staired Question No 494 given in the Rajya Sabha on 31 5-72 and state

- (a) whether a National Housing Urban Development Policy has since been formulated, and if so, the details there of,
- (b) whether a Housing Ministers' Conference was held recently in New Delhi to find out the actual requirements houses in rural/uiban areas and also ways to expedite the progress of the Centrally aided housing schemes, and
  - (c) it so, the details thereof?

THE MINISTER OF STATE IN THI MINISTRY OF WORKS AND HOUSING **DEBIPRASAD** CHATTOPA-DHYAYA) (a) to (c) A Statement is laid on the Table of the Sabha

## STATEMENT

(a) No, Sir, The matter is under consideration of a Steering Group set up by

†The question was asked on the floor of the House by Shri M K Mohta

the eastern coast and we hope that the the Planning Commission in connection with the formulation of the Fifth Five Year Plan

- (b) and (c) A Housing Ministers Conference was held at New Delhi on the 12th and 13th July, 1972 which consi dered, inter alia, the question of vigorous implementation of the following three Central Sector Schemes -
  - (i) Scheme for Provision of Housesites to Landless Workers in Rural Areas,
  - (11) Scheme for Environmental Improvement of Slum Areas in 11 Metropolitan Cities, and
  - (111) Subsidised Housing Scheme for Plantation Workers

The main recommendations of the Conference relating to these Schemes are as follows -

- (1) Administrative and technical machinery both at the Centre and in the States, should be suitably strengthened and geared to the task of speedy implementation of the schemes
- (11) 25 per cent of the funds allocated to each State under the first two schemes pending sciutiny and sanction advance to enable them to go ahead with the work on projects formulated in confirmity with the provisions of schemes pending scrutiny and sanction of those projects by the Government of India
- (iii) Legislation on Land reforms and conferment of home-stead rights on those landless workers who are in occupation of land in the rural areas as house sites, should be tied up with the Scheme for Provision of House-sites to Landless Workers in Rural Areas To reduce the cost of acquisition of land Acquisition under this Scheme, Land Acts of Central and State Governments should be amended in the light of the 25th Amendment to the Constitution